AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONGWITH NOMINATION PAPER

Before the Returning officer, 124 Lalgani

For election to Bihar Legislative Assembly (Name of the House) from 124 Lalganj Assembly Constituency. (Name of the constituency)

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STATISTICS.

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I Annu shukla Wife of Vijay kumar shukla aged about 34Years, resident of village Khanjahachak, Po-, Khanjahachak, Ps- Lalganj, Dist- Vaishali Candidate at the above election, do hereby solemnly affirm and state on oath as under :-

(Strike out whichever not applicable)

1.1 am candidates set up by JANTA DAL UNITED

2. DETAILS OF PAN and status of Filing of income tax return:

SL NO.	Names	Permanent Account Number (PAN)	The Financial year for which the last Income-tax return has been field	
1	Self Annu shukla	ASEPS 6713J	2009-2010 f/y	569879.00
2	Husband Vijay kumar Shukla	AKGPS 5176F	2009-2010 f/y	312195.00
3	Dependent-1	N.A		
4	Dependent-2	N.A		1

3. The following case is pending against me in which cognizance has been taken by the court:-

S. No.	(i) Section of the Act and description of the offence for which cognizance taken	(ii)The Court which has taken cognizance	(iii)Case No.	order of the	(v)Details of appeal(s)/ application(s)for revision, etc if any, filed against above order taking cognizance,
01.	147,148,447,427and 379 IPC. Unlawfull Assembly, With deadly weapons, Criminal tress pass, Mischief, theft (Due to Land dispute)	Sri. M.Dubedi. J.M.1 st Class Hajipur.	C,1093/06	29/10/07	No.

4. Case in which I have convicted by a court of law (other those referred to in form 26):

B	Name of the court (S) Case No. and date(s) of order ((s)	49 31	1.0	127 25	No		
C	Punishment imposee	350/E		153/PEL	ARTMENT OF POST	Hud	STAMP DUTY	विहार

मुल्य- 50/- संव

जिला विधिज्ञ संघ वैशा हाजीपुर

पदाधकाह

e herein below the details of the assets (immovable, Movable ,bank balance, etc) of my self ,my spouse and dependents

A. <u>DETAILS OF MOVABLE ASSETS.</u> (Assets in joint name indicating the extent of joint ownership will also have to be given).

S NO	Description	Self	Spouse(s) /Husband V.K. Shukla	Dependent-1 (Daughter) Shruti Shukla	Dependent-2 (Daughter) Shivani Shukla	Dependent-3 etc.Name
1	2	3	4	5	6	7
i)	Cash	Rs 45300/-	Nil	Nil	Nil	N.A
ii)	Deposits in Banks financial institutions and Non- Bankingfinancial companies. 1. Canara bank Lalgangj Saving A/c no 14316	Nil	Rs 31747.00	Nil	Nil	N.A
	2. S.B.I. Saving Bank A/c.no.10839462797 Vidhan sabha Patna	Nil	Rs 3609.00	Nil	Nil	N.A
	3. Saving.A/c no. 3018777453 C.B.I kalambagh Road Muz.	Nil	Nil	Nil	Rs. 104455.00	N.A
	 Saving.A/c no. 1624415353 C.B.I Kalambagh Road Muz. 	A SNIL	Rs 7913.00	Nil	Nil	N.A
	 Saving Bank A/c no 1624419562C.B.I Klambagh Road muz. 	Rs378884.00	Nil	Nil	Nil	N.A
	6.Saving.A/cno.4567101100007 Bank of India Langanj	Rs. 25804.00	Nil	Nil	Nil	N.A
	7. Saving Bank A/c no 3026590077 C.B.I	Nil	Nil	137.00	Nil	N.A

/	Details of investment in Bonds, Debentures/ shares and units in companies /Mutual /funds and others and amount other assets (Investment) Amount deposited in Jaiprakesh Associates Ltd.(New Delhi)	4000 Shares in Shivani Constructon (P).Ltd Rs @100 Rs.4,00,000/- Rs.1243390.00	1600 Shares in Shivani Constructon (P).LtdRs @100 Rs. 1,60,000 /- Nil	Nil	Nil	N.A N.A
(iv)	Details of Investment in NSS, Postal Savings L.I.C policies. and investment in any Financial Instrument in Post office or Insurance Company and the					
	amount:- Sahara India F.D.R. Lie pol.No. 532216715 Lie Pol. No.53175922 Lie Pol. No.535596474 Lie.Pol. No.533625904 Lie Pol.No. 539850393	Rs 5,00,000/- Nil Nil Rs. 330500.00 Rs. 180200.00 Nil	Nil Rs.325,000.00 Rs.348,000.00 Nil Nil Nil	Nil Nil Nil Nil Nil 73349.00	Nil Nil Nil Nil Nil Nil	N.A N.A N.A N.A N.A N.A
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivable from debtors and the amount	Nit	Nil	Nil	Nil	Nil
(vi).	Motor vehicles (a) BR-06E- 0001 (model2002)Hyundai Sonata car (written down Value) (b) WB-06B-0786 (model 2009 Mitsubishi Pajero)	Nil	Rs 6,30,000.00	Nil	Nil	N.A
	(written down Value) Bus (c)BR-06p-3288 (Model 2001)	Nil	Rs. 20,43,383,00	Nil	Nil	N.A
	(written down Value)	Rs. 1,35,000.00	Nil	Nil	Nil	N.A
	(d) BR-32A-0151(Model 2000) (written down Value)	Rs. 1,00,000.00	Nil	Nil	Nil	N.A

	Mini Bus (e) JH-01F-6071 (Model 2003) (written down Value)	Rs. 4,50,000.00	Nil	Nil	Nil	N.A
(Vii)	Jewellary Bullion and Valable thong (give details of weight and value.)	100Gms.Rs2,90,000.0 0	60Gms.Rs1,74,000.0 0	Nil	Nil	N.A
viii)	Any other assets such as value of claims/ interest.	Nil	Nil	Nil	Nil	N.A
IX)	Gross Total value	40790780.00	3723652.00	73486.00	104455.00	N.A

B. DETAILS OF IMMOVABLE ASSETS.

[Note :1. Properties in joint ownership indicating the Extent of joint ownership will also have to be indicated 2. Each land or Building or apartment should be mentioned separately in this Format)

10

Agriculture land (i)

Location(S), Survey no(S).	Area(Total Measurem ent in dec.	Whether inherited Property (Yes/No.)	Date of Purchases in case of self acquired	Cost of land (in case of Purchases)at the time of purchases	Any investment on the Land by way of developmen t, constructio n etc.	Approximat e Current market Value	Self	Spouse (s) (Husband) V.K. shukla	Depen dent1 Shruti shukla Daugh ter	Dependent 2 Shivani shukla Daughter
1.Salahpur Ps Lalganj Dist: Vaishali 621,629,	0.16½ Dec	NO.	27/07/91	25000.00	NO.	2151765.00	2151765.00	NIL	NIL	NIL

Khunjahacha k P.S.:- Laiganj, Dist.:Vaishali 428,496,431,6 05,420,421,42 3,430,444	3.32 Dec. Area (in joint ownership ancestral assets share).	Yes	N.A	N.A	NO	844800.00	Nil	290400.00	Nil	Nil
 Zaffarabad Ps-Lalganj Dist: Vaishali 820,1047 	7.72 Dec. (In joint ownership)	Yes	N.A	N.A	NO	5944400.00	Nil	94325.00	Nil	Nil
4. Khazauli Ps- Lalganj Dist: Vaishali 337,338,	0.43 dec	Yes	N.A	N.A	NO	42050.00	Nil	16082.00	Nil	Nil
5. Khazauli Ps- Lalganj Dist: Vaishali 84,112	0.29 Dec. (In joint ownership)	Yes	N.A	N.A	NO	271150.00	Nil	4675.00	Nil	Nil
6. Tajpur P.s - Lalganj, Dist Vaishali 298,299	.29½ Dec. (In joint ownership)	Yes	N.A.	N.A	NO	3980900.00	Nil	133100.00	Nil	Nil
7. Kamalpur P.s - Lalganj, Dist Vaishali 283,284	0.485 dec	Yes	N.A	N.A	NO	8046500.00 Self Share 0.41.8 Dec	Nil	2011625.00	Nil	Nil

(ii). Non Agricultural land

Location(S), Survey no(S).	Area(Total Measurement in dec.	Whether inherited Property (Yes/No.)	Date of Purchases in case of self acquired	Cost of land (in case of Purchases)at the time of purchases	Any investment on the Land by way of development, construction etc.	Approximate Current market Value	Self	Spouse (s) (Husband) V.K. shukla	Dependent1 Shruti shukla. Daughter	Dependent 2 Shivani shukla Daughter
1.Agarpur ward no 5 Lalganj 133	0,42½ Dec	No	19 to 21- 11-98	267000.00	yes	17062500.00	17062500.0	Nil	Nil	Nil
2. khanjahachak Ps-Lalganj, Dist: Vaishali. 663.911.664.	0.14. Dec	Yes	N.A	N.A	NO	369600.00	Nil	13200.00	Nil	Nil
3Brhampura (Bibiganj)PS.no- Sadar Dis-Muz	0.9 dec	No	19-04-02	470000.00	Yes	4815000.00	2407500.00	2407500.00	Nil	Nil
170	0.17	No	19-04-02	835000.00	Yes	9095000.00	9095000.00	Nil	Nil	Nil
4. Do. 170	0.9 Dec	No	25-04-06	315000.00	Yes	4815000.00	4815000.00	Nil	Nil	Nil
5. Do. 171 6.NayaTola P.S Kazimohammadpur ward-26,Muz	0.02 Dec	No	05-09-97	28500.00	Yes	880000.00	Nil	880000.00	Nil	Nil
579/722 (Part) 7 do ,589,722	0.10 Dec.	No	4-03-97	132000.00	Yes	4400000.00	4400000.00	Nil	Nil	Nil
 Chhata chowk NayatolaWar dNo26,P.S Kazimohammadpur 	2.4 Dec	No.	14-05-96	14250.00	Yes	1255700.00	1255700.00	Nil	Nil	Nil

(iii) Commercial (Including apartments)	Built up	Whether	Date of	Cost of	Any	Approxim		Spouse (s)	Dependent	Dependen
locations , Survey No.	Area (Total measuremen t in sq.ft)	inherite d Propert y (Yes/No.)	Purchase s in case of self acquired	Property (in case of Purchase s)at the time of purchase s	investment on the Property by way of development construction etc.	ate Current market Value	Self	(Husband) V.K. shukla	1 Shruti shukla. Daughter	-2 Shivani shukla Daughter
Agarpur Ward No5 P.S. Lalganj, Dist Vaishali. Holding No. 86	(a) GF.7500 b)G+1,1500.sf t Tot. 9000sqft	No,	19& 21-11- 98	New building constructed in 2005 to2010 Rs. 52.50 Lac	Yes	6525000.00	6525000.00	Nil	Nil	Nil
Vill Brahampura Bibiganj P.S Sadar Dist Muz. 171	1670 sq.ft	No	2002 & 2006	N.A	yes	446150.00	223075.00	223075.00	Nil	Nil
Chhatachowk(Commercia I) Ward No26 P.S.Kajimuhammadpur. Dist Muz. Holding No. 148	G.f 1050 G+1 1050 G+2 1050 Tot. 3150 sq.ft	No	1996	New Building constructed in 1999 to 2001 13.65 lac	No	3952000.00	3952000.00	Nil	Nil	Nil
(iv)Residential Buildir	Ig	- 222	Air							
 Vill Khanjahachak, (Residential) P.S Lalganj, Dist Vaishali. Survey Plot No. 663(No Holding No.) 	200 (sqt)	Yes	N.A	N.A	No.	11000.00	Nil	11000.00	Nil	Nil
2. Nayatola, (Residential) Ward No26 P.S Kajimuhammadpur. Dist Muz. Holding No. 648	GF-3040 G+1-3040 Tot.6080 sq.ft	No	1997	New Building constructed in 1999-2004 Rs. 39.52 lac	yes	5016000.00	50160000.00	Nil	Nil	Nil
(v) Others (such as nterest in property)				As	detailed above i	n appropriate	columns			
Total of Current Market Value (i) to (v)							56903540.00	6084982.00	Nil	Nil

(6) I give here in below the details of my liabilities over dues to public financial institution and government dues :-[Note:- Please give separate details for each item]

Sl.no.	Description	Name & address of Bank/ Financial institution (s)/ Department (s)	Amount outstanding a	
			Self	(Husband)V.K Shukla
1)	Loans from Banks/ Financial Institutions	LIC	271587.00	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above Name(s) Amount outstanding Nature of Loan	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL
_	Grand Total of liability	The set of		
(ii)	Government dues:- Dues to department dealing with government accommodation	Name and address of the department	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL
	Dues to department dealing telephone/mobiles	NIL	NIL	NIL
	with government transport (including aircrafts and helicopters)	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL
	Wealth Tax	NOT A WEALTH TAX ASSESSEE.	NIL	NIL
	Service Tax	NIL	NIL	NIL
	Municipal /property Tax dues	NIL	NIL	NIL
	(iii) Sales Tax Dues	NOT APPLICABLE	NIL	NIL
_	Any other dues	NIL	NIL	NIL
	Grand Total of all Govt. Dues			

(7) Details of profession or occupation

(a) self MLA FROM LALGANJ VAISHALI BIHAR (b) Husband SOCIAL WORKER

8. educational Qualification are as under :-

[GIVE TETAILS OF SCHOOL AND UNIVERSITY EDUCATION] (Name of school/university and the year in which the course was completed should also be given)

Qualification	Name of Schools	Name of Board/University	Passing Year
1. Matriculation	B.S.N.Higher. Secondary School. Ishwar Gangi Varansi	Board of Secondary Education U.P.	1986
2. Intermediate	R.Mahila Inter College Varansi	Do	1988

9. ABSTRACT OF THE DETAILS GIVEN IN 1 TO 8 ABOVE

1	Name of the candidate	and the second	Annu shukla		
2	Full postal address			Vill Khanjachak, Ps Lalganj, Dist Vaishali (Bihar)	
3	Number and Name of the constituency 124 Lalganj, vaishali., B				
4	Name of the Political party Which set up the candidate (otherwise write 'independent')		JD(U)		
5	(a) Number of cases in which conviction order passed of	One			
6	Total number of pending cases where the Court (s) hav	One	One		
7	PAN of	Year for which last Income Tax Return F	iled	Total income	
1	Self Annu shukla ASEPS 6713J	2009-2010 f/y		569879.00	
2	Husband Vijay kumar Shukla AKGPS 5176F	2009-2010 f/y		312195.00	

10. Detail of assets and Liabilities in rupees

	Description		Self	(Husband) V.K Shukla	Dependent 1	Dependent 2
A		Movable Assets(Total Value	4079078.00	3723652.00	73486.00	104455.00
В		Immovable Assets	56903540.00	6084982.00	Nil	Nil
	1	Purchases price and Development cost of immovable property	12390250.00	263500.00	Nil	Nil
	11	Approximate Current Market Price of Assets (total Value)	60982618.00	9808634.00	137.00	104455.00
	Liabilities					
		(i)Government Dues Total	Nil	Nil	Nil	Nil
		 (ii) Loans from Banks Financial Institutions and Others (total) 	271587.00	Nil	Nil	Nil

VERIFICATION

I the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief; no part of it is false and nothing material has been concealed there from,n I further declare that .:.

Malipur (Vaishali)

DEPONENT 9 Kmow and sidentify Who has signed in my presence Grauce Shomker Aw 30.12.011